

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:1084

ANSWERED ON:22.11.2016

Status of AAY

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Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether Antyodaya Anna Yojana (AAY) is being implemented in all the States and Union Territories in the country;
- (b) if so, the details thereof and the salient features and achievements of the scheme;
- (c) the target fixed and the number of beneficiaries covered under AAY since its inception till date, State and year-wise;
- (d) the details of the funds allocated, released and utilised under this scheme during each of the last three years and the current year along with the quantum of foodgrains especially rice and wheat supplied and actually lifted during the said period, State-wise;
- (e) whether any review of this scheme has been made or proposed to be made for evaluating the quality and effectiveness of its distribution system in minimising the problem of severe malnutrition and starvation in children and women and check irregularities in selecting beneficiaries and distributing ration etc. and if so, the details thereof along with the corrective steps taken thereon; and
- (f) the details of money spent per month on transport and commission to dealers per tonne of rice and wheat separately?

Answer

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION

(SHRI C. R. CHAUDHARY)

(a) to (c): In order to make the Targeted Public Distribution System (TPDS) more focused and targeted at the poorest of the poor, Antyodaya Anna Yojana (AAY) was launched in December, 2000 in all States/Union Territories (UTs) for one crore families to be identified from the Below Poverty Line (BPL) families. Coverage under this scheme has been expanded thrice since then i.e. during

2003-04,

2004-05 and

2005-06 covering additional 50 lakh households each time. Thus the total coverage under AAY was raised to 2.50 crore AAY families. The identification of AAY families within the target of AAY families allocated to each State/UT is the responsibility of concerned State/UT Government. Against the accepted number of 2.50 crore AAY families given to State/UT Governments, upto 01.11.2016 they have reported issuance of AAY ration cards to about 2.35 crore AAY families. Allocation of foodgrains (rice & wheat) to these AAY families are made @ 35 kg per family per month at a highly subsidized Central Issue Price (CIP) of Rs.2 per kg for wheat and Rs.3 per kg for rice.

(d): Targeted Public Distribution System (TPDS) is operated under the joint responsibility of Central Government and State/Union Territory (UT) Governments. The Central Government is responsible for procurement, allocation and transportation of foodgrains upto the designated depots of Food Corporation of India. The operational responsibilities for lifting and distributing the allocated foodgrains within the States/UTs and supervision over distribution of allocated foodgrains to eligible card holders through the Fair Price Shops (FPSs) are of the State/UT Governments. The details of allocations, offtake of foodgrains especially of rice & wheat made during the last three years and the current year are at Annex I & II respectively.

(e): No, Madam. AAY scheme has not been separately evaluated. This Department however has been getting the functioning of TPDS, including the implementation of AAY, evaluated by different agencies from time to time. These evaluation studies have revealed certain shortcomings/deficiencies in the functioning of TPDS, such as inclusion/exclusion errors, leakages/diversion of foodgrains, etc. The reports received have been sent to the concerned States/UTs for taking necessary remedial measures to remove the deficiencies noticed in the functioning of TPDS.

(f): Govt. of India has notified Food Security (Assistance to State Governments) Rules, 2015 under NFSA, which provides for assistance to States/UTs for meeting expenditure on intra-State movement and handling of foodgrains and Fair Price Shop (FPS) dealers margin. The norms of expenditure and pattern of central sharing, as per the above mentioned rules are at Annex-III.

ANNEX - I

ANNEX REFERRED TO IN REPLY TO PART (d) of the UNSTARRED QUESTION NO. 1084 DUE FOR ANSWER ON 22.11.2016 IN THE LOK SABHA

Allocation and Offtake of Rice under TPDS from 2013-14 to 2016-17(Up to October,16) for AAY category

(in thousand tons)

SL.NO

STATES/UTs

2013-14

2014-15

2015-16

2016-17(Up to Oct.,16)

ALLOTMENT

OFFTAKE

ALLOTMENT

OFFTAKE

ALLOTMENT

OFFTAKE

ALLOTMENT
OFFTAKE

1

Andhra Pradesh

654.288

526.656

449.754

325.898

825.324

716.027

1044.815

1003.507

2

Arunachal Pradesh

15.972

15.734

15.972

15.771

15.972

16.074

32.739

32.179

3

Assam

295.692

294.008

295.692

291.488

718.06

559.222

932.615

845.959

4

Bihar

823.476

634.3

2948.94

2014.856

3144.764

2948.898

1922.851

1895.435

5

Chhatisgarh

549.177

467.144

1337.466

1329.701

1384.056

1384.056

807.366

807.366

6

Delhi

31.588

25.779

47.75

49.726

87.516

87.428

54.144

54.368

7

Goa

6.108

6.108

6.108

5.599

13.54

14.147

18.293

17.669

8

Gujarat

155.604

156.289

145.668

145.131

149.16

149.038

192.528

217.924

9

Haryana

0

4.333

0

0

0

0

0

0

10

Himachal Pradesh

56.088

54.948

76.74

75.027

76.74

76.757

46.52

46.707

11

Jammu & Kashmir

86.244

86.618

86.244

77.219

123.763

99.693

195.132

198.753

12

Jharkhand

385.524

384.03

385.524

356.653

885.186

679.175

841.477

835.654

13

Karnataka

834.953

881.46

2422.132

2183.959

2032.403

1827.153

1077.422

1059.639

14

Kerala

250.26

256.566

250.26

243.433

250.26

247.394

145.985

150.74

15
Madhya Pradesh
142.301
87.472
763.298
713.283
847.506
867.342
506.338
455.702

16
Maharashtra
755.906
677.099
1986.999
1774.711
2021.1
1905.616
1178.975
1099.466

17
Manipur
26.724
26.477
26.724
26.724
26.724
26.725
82.579
77.162

18
Meghalaya
29.484
29.485
29.484
29.484
43.052
27.026
75.6
79.802

19
Mizoram
10.92
10.12
10.92
9.722
13.325
11.098
25.251
26.845

20
Nagaland
18.012
16.572
16.708
18.552
16.056
17.852
30.224
20.407

21
Odisha
528.75
540.173
526.404
529.844
884.89
795.012
1009.029
1183.525

22

Punjab

0
0
0
0
0
0
0
0
0
23

Rajasthan

0
0
0
0
0
0
0
0
24

Sikkim

6.936
7.372
6.936
6.448
11.778
11.777
15.364
15.407
25

Tamil Nadu

783.144
798.121
783.144
741.524
783.144
782.662
456.834
457.333
26

Telangana

204.534
81.719
736.326
647.747
732.001
709.883
27

Tripura

47.52
46.358
47.52
46.857
106.649
104.929
96.999
82.532
28

Uttar Pradesh

1153.752
1149.69
1153.752
1057.154
1444.728
1426.404
2018.083
1960.604
29

Uttarakhand

56.22
53.164

56.22
69.369
152.562
145.748
145.194
141.807
30
West Bengal
349.092
319.106
349.092
326.519
657.799
366.511
829.607
778.809
31
A&N Islands
1.728
0.839
1.566
1.136
1.654
0.758
1.953
0.575
32
Chandigarh
0.99
0.54
5.239
4.252
2.46
2.632
0
0
33
D&N Haveli
2.04
2.359
2.04
2.555
2.556
2.767
4.795
4.048
34
Damen& DIU
0.576
0.071
0.576
0.288
1.516
1.428
1.732
1.417
35
Lakshadweep
0.504
0
0.504
1.008
1.184
1.016
0.889
0.508
36
Puducherry
13.548
9.796
13.548

4.551
5.645
2.6
0
0
TOTAL
8073.121
7568.79
14453.458
12560.16
17467.398
15952.71
14523.334
14261.732

AAY allocation and offtake during 2013-14 onwards includes allocation and offtake data of Priority category under NFSA also.

ANNEX -II

ANNEX REFERRED TO IN REPLY TO PART (d) of the LOK SABHA UNSTARRED QUESTION NO. 1084 DUE FOR ANSWER ON 22.11.2016

Allocation and Offtake of Wheat under TPDS from 2013-14 to 2016-17(Up to October,16)for AAY category (in thousand tons)

SL.NO

STATES/UTs

2013-14

2014-15

2015-16

2016-17(Up to Oct.,16)

ALLOTMENT

OFFTAKE

ALLOTMENT

OFFTAKE

ALLOTMENT

OFFTAKE

ALLOTMENT

OFFTAKE

1

Andhra Pradesh

0.000

0.000

0.000

0.013

45.627

18.542

34.221

5.264

2

Arunachal Pradesh

0.000

0.000

0.000

0.000

0.000

0.000

0.000

0.000

3

Assam

0.000

0.000

0.000

0.000

0.000

1.606

0.000

0.000

4

Bihar

548.984

423.598

1965.960

1911.541

2096.511
2076.123
1281.903
1178.928

5

Chhatisgarh

0.000
0.000
0.000
0.000
0.000
0.000
0.000
0.000
0.000

6

Delhi

103.632
84.507
172.941
184.373
336.276
338.210
208.570
208.982

7

Goa

0.000
0.000
0.000
0.000
1.672
1.948
1.254
0.978

8

Gujarat

184.476
195.531
172.692
163.956
177.132
177.131
1019.516
993.850

9

Haryana

368.674
308.161
795.000
732.473
795.000
780.211
463.750
470.385

10

Himachal Pradesh

78.258
75.547
109.212
105.678
109.212
109.327
66.503
66.123

11

Jammu & Kashmir

21.144
21.027
21.144
19.134
39.387

23.463

81.844

77.652

12

Jharkhand

0.000

0.000

0.000

0.000

88.398

47.576

107.673

100.046

13

Karnataka

142.495

116.947

120.525

129.137

576.433

411.179

444.399

273.264

14

Kerala

0.000

1.846

0.000

0.000

0.000

0.000

0.000

0.000

15

Madhya Pradesh

701.147

533.087

2430.949

2198.098

2542.509

2314.928

1504.547

1382.115

16

Maharashtra

860.134

742.802

2540.493

2270.813

2584.092

2418.752

1507.387

1387.253

17

Manipur

0.000

0.000

0.000

0.000

0.000

0.000

0.000

0.000

18

Meghalaya

0.000

0.000

0.000

0.000

3.120

0.000

0.000
0.000
19
Mizoram
0.000
0.000
0.000
0.000
0.396
0.000
1.188
0.000
20
Nagaland
1.956
2.282
3.260
2.934
3.912
3.912
1.227
1.304
21
Odisha
0.000
0.000
0.000
0.000
146.936
75.132
197.742
199.019
22
Punjab
279.300
265.726
870.120
191.434
870.120
890.317
507.570
518.091
23
Rajasthan
1591.530
1519.460
2791.572
2723.600
2791.572
2681.131
1628.417
1528.112
24
Sikkim
0.000
0.000
0.000
0.000
0.000
0.000
0.000
0.000
0.000
25
Tamil Nadu
0.000
0.000
0.000
0.000
0.000
0.000
0.000

0.000
26
Telangana
0.000
0.000
0.000
0.000
48.054
20.601
24.027
26.295
27
Tripura
0.000
0.000
0.000
0.000
0.000
0.000
0.000
0.000
28
Uttar Pradesh
565.944
569.140
565.944
520.924
1206.955
1115.248
3347.879
3258.165
29
Uttrakhand
23.964
23.589
23.964
33.697
88.260
88.684
88.991
88.947
30
West Bengal
272.592
227.925
272.592
233.137
945.573
682.684
1303.627
1287.066
31
A&N Islands
0.282
0.138
0.252
0.953
0.274
0.127
0.378
0.054
32
Chandigarh
0.705
0.705
7.857
6.346
3.685
3.897
0.000
0.000

33
D&N Haveli
0.156
0.171
0.156
0.165
0.206
0.234
0.441
0.350

34
Damen& DIU
0.060
0.030
0.060
0.048
1.350
1.184
1.929
1.685

35
Lakshadweep
0.000
0.000
0.000
0.000
0.000
0.000
0.000
0.000
0.000

36
Puducherry
0.000
0.000
0.000
0.000
0.000
0.000
0.000
0.000

TOTAL
5745.433
5112.219

13053.928

AAY allocation and offtake during 2013-14 onwards includes allocation and offtake data of Priority category under NFSA also.

ANNEXURE-III ANNEX REFERRED TO IN REPLY TO PART (f) of the UNSTARRED QUESTION NO. 1084 DUE FOR ANSWER ON 22.11.2016 LOK IN THE

LOK ABHA

* Arunachal Pradesh, Assam, Himachal Pradesh, Jammu & Kashmir, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Tripura, Uttarakhand, Andaman & Nicobar Islands and Lakshadweep.

Category of States and Union Territories
Norms of expenditure (Rate in Rs per quintal)
Central Share (In percent)
Intra State movement and handling
Fair Price Shop Dealers'margin
Basic
Additional margin for sale through point of sale device
General

65
70
17
50
Special*
100

143
17
75